

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No. 385/2017
C.P No.03/2015

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February 2018, 10.30 A.M

Name of the Company		SFIO -Vs- M/s Greearth Resources & Projects Ltd.	
Under Section		388(B)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 106 RATAN LAL JOSHI RESPONDENT No. 1
Shree
 for R. L. Joshi
 08/02/2018

2 Ayan De Respondent No. 1
A De
 6/2/18.

3 Surabhi Banerjee, Advocate Respondent no. 16
Surabhi Banerjee
 Adv.
 6/2/18.

4. GSRamesh Mishra - AL Respondent
 NO - 2
Ramesh

5 Rushi Agrawal Respondent
 No 3
 6/2/18
Rush

6. Sanjoy Kr Ghosh ~~Adv~~ Petitioner S. K. Ghosh

7. Anubhar Ray on Behalf of Sattwik Majumdar Respondent
 No. 8
 6/2/18
Anubhar Ray
 6/2/2018

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2, 3, 8, 11 and 16 is present.

In compliance of the order dated 04/12/2017 I am informed from the Office that the Interim Application, which has been filed by the respondent nos. 8 and 11 not at all traced out. Respondent nos. 8 and 11 is directed to give the detail of the Interim Application, i.e., number of the I.A.

Ld. Counsel for the petitioner sought leave to file List of Dates. Prayer is allowed. He is directed to file List of Dates by 27/03/2018.

List it on 27/03/2018 for hearing.



(Jinan K.R.)
Member (J)